

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. * 401
TO BE ANSWERED ON 01.04.2026

FINANCIAL GRANTS GIVEN TO NGOS AND SHGS

*401. SMT. SUMITRA BALMIK:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether Government engages Non-Governmental Organisations (NGOs), Self Help Groups (SHGs) and community-based organisations in the implementation of schemes related to women empowerment, child development and nutrition awareness;
- (b) if so, the details of grants sanctioned and released during last three years;
- (c) the number of NGOs and SHGs supported under each scheme, along with the nature of activities undertaken by them under such financial assistance; and
- (d) the mechanism adopted by Government to monitor utilisation of these grants and evaluate the outcomes of such programmes at the community level?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

- (a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. *401 FOR ANSWER ON 01.04.2026 RAISED BY SMT. SUMITRA BALMIK REGARDING FINANCIAL GRANTS GIVEN TO NGOS AND SHGS.

(a) to (d) The Ministry of Women and Child Development releases funds directly to States and UTs under its various schemes. It does not release any funds to Non-Governmental Organisations (NGOs), Self Help Groups (SHGs) and Community-based organisations.
